

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 16.9.2022

Appeal No.334 of 2019

National Stock Exchange of India Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Appeal No.183 of 2019**

GKN Securities & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Mitravinda Chundurur, Advocate with Ms. Shonan Bangera, Advocate i/b. Parinam Law Associates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya

Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Misc. Application No.233 of 2019
And
Appeal No.323 of 2019**

Deviprasad Singh ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Misc. Application No.234 of 2019
And
Appeal No.324 of 2019**

Ravi Varanasi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya

Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Misc. Application No.235 of 2019
And
Appeal No.325 of 2019**

Nagendra Kumar

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla and Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Appeal No.326 of 2019**

Way2Wealth Brokers Pvt. Ltd.

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

**With
Appeal No.327 of 2019**

M.R. Shashibhushan

...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Suraj Chaudhary, Advocate with Mr. Manish Chhangani and Ms. Samreen Fatima, Advocates i/b. The Law Point for Respondent.

**With
Appeal No.337 of 2019**

Chitra Ramkrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sandeep Parikh, Advocate with Mr. Piyush Raheja, Ms. S. Priya and Mr. Dipam Sengupta, Advocates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabbaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani Mr. Prateek Pai, Ms. Shriya Parikh and Ms. Samreen Fatima, Advocates i/b. The Law Point for the Respondent.

Order:

1. The arguments of Mr. Rustomjee, learned senior counsel for the respondent is still continuing. Put up this matter on 21st September, 2022 at 1:15 p.m.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy

of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

16.9.2022
RHN